

(xiv) (a) Annual Report and Accounts of the National Innovation Foundation - India (NIF), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See No. L. T. 725/18/24*]

(xv) (a) Annual Report and Accounts of the North East Centre for Technology Application and Reach (NECTAR), Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See No. L. T. 726/18/24*]

(xvi) (a) Annual Report and Accounts of the Indian National Academy of Engineering (INAE), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Academy.

[Placed in Library. *See No. L. T. 727/18/24*]

(xvii) (a) Annual Report and Accounts of the Indian National Science Academy (INSA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working the above Academy.

[Placed in Library. *See No. L. T. 728/18/24*]

(xviii) (a) Annual Report and Accounts of the National Academy of Sciences, India (NASI), Prayagraj, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working the above Academy.

[Placed in Library. *See No. L. T. 729/18/24*]

I. Notifications of the Ministry of Environment, Forest and Climate Change

II. Reports and Accounts (2018-19 to 2022-23) of National CAMPA and other related papers

III. Report and Accounts (2023-24) of the NBA, Chennai, Tamil Nadu and other related papers

The MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table :-

1. (A) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 582(E)„ dated the 20th September, 2024, publishing the Van (Sanrakshan Evam Samvardhan) Amendment Rules, 2024, under sub-section (2) of Section 4 of the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980.

[Placed in Library. See No. L. T. 750/18/24]

(B) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 665(E)„ dated the 25th October, 2024, publishing the Biological Diversity Rules, 2024, under sub-section (3) of Section 62 of the Biological Diversity Act, 2002.

[Placed in Library. See No. L. T. 749/18/24]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 24 of the Compensatory Afforestation Fund Act, 2016 :-

- (a) Annual Report and Accounts of the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Annual Report and Accounts of the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (c) Annual Report and Accounts of the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (d) Annual Report and Accounts of the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (e) Annual Report and Accounts of the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (f) Review by Government on the working of the above Authority for the years 2018-19 to 2022-23.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 747/18/24]

III. A copy each (in English and Hindi) of the following papers, under Section 30 of the Biological Diversity Act, 2002: -

- (a) Annual Report and Accounts of the National Biodiversity Authority (NBA), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1611/18/24]

MESSAGES FROM LOK SABHA

SECRETARY-GENERAL: Sir, I rise to report that Lok Sabha at its sitting held on the 27th November, 2024, adopted the following two motions:-

- (i) That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate one Member from Rajya Sabha to associate with the Committee on Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Krishan Lal Panwar resigned from Rajya Sabha *w.e.f.* 14th October, 2024 and do communicate to this House the name of the member so nominated by Rajya Sabha; and
- (ii) That this House do recommend to Rajya Sabha that Rajya Sabha do agree to elect one Member from amongst the Members of Rajya Sabha to associate with the Committee on Welfare of Other Backward Classes of the House for the un-expired portion of the term of the Committee *vice* Shri Beedha Masthan Rao Yadav resigned from Rajya Sabha *w.e.f.* 29.08.2024 and do communicate to this House the name of the Member so elected to the Committee.”
